

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00655-664 /2017

DATED THIS THE 21st DAY OF AUGUST, 2018

HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1.Sri.S.Ranjith Kumar
S./o Sri.Sankara Narayan Menon
Aged about40 years
Loco Pilot (Goods)
SW Railway, Mysore Division.

2.Sri.Shajukumar.S
S/o Sri.Somasundaram.A
Aged about 41 years
Loco Pilot (Pass)
SW Railway, Hubli Division.

3.Sri. Sunil Kumar.K.V
S/o Sri. K.Narayanan
Aged about 40 years
Loco Pilot (Goods)
SW Railway, Hubli Division

4. Sri.Joshil.C.K
S/o.Sri.Ramadasan.P
Aged about 41 years
Loco Pilot (Goods)
S.W.Railway, Hubli Division

5. Sri.Sujith.S.
S/o.Sri.Surendran Nair
Aged about 37 years
Loco Pilot (Goods)
S.W.Railway, Hubli Division

6. Sri. Sreejith.V.R
S/o.Sri.Ramakrishnan
Aged about 32 years
Loco Pilot (Goods)
S.W.Railway, Hubli Division

7. Sri.Anurag.M.S
 S/o.Sri.M.C.Subran
 Aged about 37years
 Loco Pilot (Goods)
 S.W.Railway, Hubli Division

8. Sri.Liju.K.Das
 S/o.Sri.K.A.Devadas
 Aged about 31 years
 Senior Asst.Loco Pilot
 S.W.Railway, Bangalore Division

9.Sri. Rijil
 S/o.Sri.Rarichakutty
 Aged about 27 years
 Loco Pilot (Shunting)
 S.W.Railway, Bangalore Division

10. Sri. Kaja Hussain
 S/o.Sri.Saithubava
 Aged about 30 years
 Senior Asst.Loco Pilot
 S.W.Railway, Bangalore Division

....Applicants

(By Shri K.Shivakumar..... Advocate)

Vs.

1.Union of India
 Rep. by General Manager
 South Western Railway, Hubli

2. Principal Chief Personnel Officer,
 S.W.Railway, Hubli.

3. Principal Chief Personnel Officer,
 Southern Railway, Chennai

...Respondents.

(By Shri N.Amaresh, Railway Standing Counsel)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

1. We heard both the counsel. Both the Counsel submit that except for the 10 people now in the party array all others have been relieved to join Palghat Division . Shri N.Amaresh, would submit that there is severe shortage of ALPs in the Division and the new selection process is on and the written examinations are now being conducted which for the result to be announced it will take about a month or so. Thereafter, they will be given a training for about 4 months and for the process of appointment to be completed they need a total of 8 months time. The Railways undertake that at the end of 8 months time they will immediately relieve all these applicants to join Palghat Division.

2. At this point of time, Shri Shiv Kumar, learned counsel submits that already Palghat Division has written letter to Hubli Division that they cannot wait endlessly for this people to come. But however, in the circumstances of the case there will be an order to Palghat Division and Southern Railways also to the effect that 10 posts may be kept vacant for a period of 8 ½ months from today.

3. OA is, therefore, disposed off as above. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA No.655-664/2018

Annexure A1: Copy of Letter of CPO/Hubli dated 15.9.2017

Annexure A2:Copy of Letter of CPO/Chennai dated 26.7.2017

Annexures referred to by the respondents in reply

Annexure R1: Copy of Letter of PCPO/Hubli dated 1.12.2004

Annexure R2:Copy of Railway Board order dated 23.10.2006

Annexure R3: Copy of Letter of PCME/Hubli dated 31.3.2011

Annexure R4: Copy of Letter of Sr.DME/Hubli dated 9.6.2011

Annexure R5: Copy of Letter of Sr.DPO/MYS on 3.8.2011

Annexure R6: Copy of Letter of PCPO/Hubli dated 29.5.2011

Annexure R7: Copy of Hon. Apex Court in SLP Nos.33221/2014 and 27785/2015

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